

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 132
(CAA)-27(PB)/2020

IN THE MATTER OF:

Global Engineers Ltd and Gel Buildreal Pvt Ltd. ... Applicant/Petitioner

Order under Section 230-232.

Order delivered on 17.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Renotified to 18.12.2020.

sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

17.12.2020
Deepak Kumar